

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 264 OF 2017

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

UJVN Ltd

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Amit Anand Tewari

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R-1
Pradeep Misra for R-2

ORDER

List the matter for hearing on **11.02.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK